

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1386
ANSWERED ON:29.10.2008
SALE OF BANNED DRUGS
Khaire Shri Chandrakant Bhaurao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether some drugs which are banned in the country, are still being sold in the market;
- (b) if so, the details thereof;
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) & (b) No, Sir. Manufacture and sale of banned drugs is an offence under the Drugs and Cosmetics Act, 1940. Action in respect of violation of conditions of manufacture or sale licenses is taken by State Licensing Authorities appointed by State Governments.
- (c) The Drugs and Cosmetics Amendment Bill, 2005 has recently been passed by the Parliament for enhancing penalties for offences under the said Act.